

NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/632/ (IB)/2017

NAME OF THE PETITIONER(S)

: EDELWEISS ASSET RECONSTRUCTION CO LTD

NAME OF THE RESPONDENT(S)

: AML STEEL & POWER LTD

UNDER SECTION

: 7 RULE 4

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Counsel for Applicant

illi Mls Aiyar Y Dolia

Sankar Narayanan Sr. Council / Jayesh B Dolia Council for Respondent MS Shanmuga Sundaiream.

Counsel representing both the parties are present. Counsel for respondent stated that they have withdrawn the proceedings before the DRT in relation to SA 112/2017 and prayed for time to make further submissions. Time is enlarged at request. Put up on 04.12.2017 at 10.30 A.M.

-5d-S Vijayaraghavan Member (Technical)

K Anantha Padmanabha Swamy Member (Judicial)